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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 325/2017 & I.A. 265/2019 (u/O XXXVII R 3 CPC by D-1, D-3 to 6), I.A. 8954/2019 (u/O XXXVII R 3(5) CPC by D-1, D-3 to 6) IFCI FACTORS LIMITED

..... Plaintiff

Represented by: Mr. Dhairya Gupta, proxy Adv.

versus

ADIGEAR INTERNATIONAL & ORS

..... Defendant

Represented by: Mr. Hrishikesh Baruah, Ms. Mehma

Kaur, Advs. for R-1, 3 to 6.

CORAM: HON'BLE MS. JUSTICE MUKTA GUPTA

ORDER

ORDER 30.10.2019

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- 1. Learned proxy counsel for the plaintiff prays for an adjournment as the arguing counsel is not available.
- 2. Renotify on 3rd December, 2019.

MUKTA GUPTA, J.

OCTOBER 30, 2019 'ga'